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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER

: CP/56/2017

NAME OF THE PETITIONER(S)

: GOPAKUMAR NAIR & 1 ORS

NAME OF THE RESPONDENT(S)

: OBO BETTERMANN INDIA PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

APARAJITHA VISHWANATH

COUNSEL FOR RESPONDENT

Apurajitha Vishwanath

R. RAJESH

Counsel for petitioner

R. Rajesh

ORDER

Counsels representing both the parties are present. Counsel for respondents filed counter in CA 229/2017 in relation to the maintainability of the CP. Counsel for petitioner prayed for time to file rejoinder. Time is enlarged at request. Put up on 19.01.2018.

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K Anantha Padmanabha Swamy
Member (Judicial)